GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 110 TO BE ANSWERED ON 17.07.2017

DISPARITY IN COMPENSATION FOR DELAYED PAYMENTS UNDER MGNREGA

110. SHRI D. RAJA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether there is a wide variation between the amount of compensation payable to the MGNREGA workers for delayed payment of wages, amount approved and compensation actually paid;
- (b) if so, what was the compensation payable, approved and actually paid during the year 2016-17 and 2017-18, so far; and
- (c) what is the reason for this mismatch?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) & (b): As per the provisions mentioned in Schedule-II of the Act, wage seekers are entitled to receive payment of compensation for the delay, at the rate of 0.05% of the unpaid wages per day for the duration of delay beyond the sixteenth day of closure of muster roll. The programme officer (PO) shall decide whether the compensation that has been automatically calculated by the NREGA Soft is payable or not after due verification. The compensation payable is decided by the PO except in the following circumstances:

- 1) Funds are not available at the paying authority level
- 2) Compensation not due i.e. wages have been paid in time but details not entered in MIS;
- 3) Natural calamities

Therefore, there is likely variation between the amount of compensation automatically calculated by NREGAsoft and compensation actually paid to the MGNREGA workers.

As per Management Information System (MIS), State/UT-wise details of compensation payable, approved and actually paid under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the 2016-17 and 2017-18 are indicated at **Annexure**.

(c): The payment of the compensation is made by the State Government upfront after due verification.

Annexure referred in reply to parts (a)&(b) of Rajya Sabha Unstarred Question No. 110 dated 17.07.2017.

	State/UTs	Estimate	• •	Amount yet to be				(Rs. in lakh) Delay	
S. No		Compensation		Amount approved		verified		compensation paid	
INO		2016-17	2017-18	2016-17	2017-18	2016-17	2017-18	2016-17	2017-18
1	ANDHRA PRADESH	708.46	60.28	163.22	0.00	545.24	60.28	0	0.00
2	ARUNACHAL PRADESH	345.22	0.00	22.49	0.00	322.73	0.00	8.82	0.00
3	ASSAM	564.04	42.99	1.01	0.00	72.6	8.97	0.02	0.00
4	BIHAR	2105.35	176.62	62.04	17.52	967.99	44.71	20.41	0.68
5	CHHATTISGARH	2555.09	16.19	0	0.00	64.78	1.94	0	0.00
6	GOA	0.64	0.04	0.23	0.00	0.41	0.04	0.22	0.00
7	GUJARAT	345.45	37.44	7.07	4.89	9.63	5.23	4.95	3.13
8	HARYANA	128.24	6.74	3.11	0.18	6.06	0.63	2.98	0.12
9	HIMACHAL PRADESH	346.45	3.73	22.99	0.77	49.88	0.35	16.45	0.39
10	JAMMU AND KASHMIR	1769.79	6.23	1.83	0.00	1734.02	6.23	0	0.00
11	JHARKHAND	267.27	9.03	84.95	4.27	29.87	1.39	71.09	2.18
12	KARNATAKA	1634.08	60.84	157.83	5.89	17.18	7.90	118.71	0.72
13	KERALA	221.94	2.38	8.8	0.71	8.81	0.49	4.15	0.23
14	MADHYA PRADESH	631.89	81.29	47.12	16.42	30.6	9.10	40.79	11.35
15	MAHARASHTRA	668.58	133.13	582.84	91.17	62.62	35.28	361.73	25.57
16	MANIPUR	54.22	0.52	0.21	0.00	40.53	0.17	0.21	0.00
17	MEGHALAYA	2151.88	5.46	0	0.00	870.65	2.37	0	0.00
18	MIZORAM	292.54	36.21	0	0.00	0	1.05	0	0.00
19	NAGALAND	1112.93	0.00	0	0.00	1111.89	0.00	0	0.00
20	ODISHA	1949.04	166.93	10.99	10.35	120.38	20.17	5.12	1.57
21	PUNJAB	292.76	29.65	101.84	6.68	51.86	10.53	71.01	1.29
22	RAJASTHAN	345.11	30.13	27.57	5.92	16.71	4.48	13.51	0.11
23	SIKKIM	85.42	2.67	0.86	0.00	3.79	0.19	0.73	0.00
24	TAMIL NADU	13489.52	3.49	411.7	0.00	1625.38	0.03	375.09	0.00
25	TELANGANA	347.36	26.80	1.68	0.00	345.68	26.80	1.68	0.00
26	TRIPURA	250.63	3.26	6.48	0.00	9.68	1.36	4.18	0.00
27	UTTAR PRADESH	5247.66	124.67	0	0.00	896.03	39.10	0	0.00
28	UTTARAKHAND	232.44	4.91	19.66	2.25	43.3	0.35	16.29	1.42
29	WEST BENGAL	12850.62	133.11	17.81	0.92	1989.68	30.81	2.18	0.49
30	ANDAMAN & NICOBAR	0.28	0.00	0	0.00	0.28	0.00	0	0.00
31	LAKSHADWEEP	0	0.00	0	0.00	0	0.00	0	0.00
32	PUDUCHERRY	25.08	0.00	0	0.00	0.09	0.00	0	0.00
	Total	51019.98	1204.74	1764.33	167.94	11048.36	319.96	1140.33	49.24

Status of payment of delay compensation (As on 12.07.2017)

Source: www.nrega.nic.in